NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON ___ 07.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 07/08

PETITION NUMBER

TP 9/16

NAME OF THE PETITIONER (S) :

M. LEELA & 4 OTHERS

NAME OF THE RESPONDENT (S):

TR MILLS LTD. & 4 OTHERS

UNDER SECTION

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

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R. VIDHTD SHANKAR ADV. For petitioner R. Violkya Shanka

Counsel for Petitioner is present. Counsel for respondents No.3, 6 and 7 is present. He reported that senior counsel is unable to attend Tribunal today and requested time.

Already, this matter is adjourned to this date for submitting arguments on behalf of R-3, 6 and 7. Again adjournment is asked. On the request of the counsel, case is adjourned to 28.02.2017. No further adjournment will be given.

MEMBER (J)

MEMBER (T)